

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.33/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHAGAWATI COLD STORAGE PRIVATE LIMITED V/S KUMAR AUDYOGIK VIKAS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Udai Chandani, Adv. : *For Operational Creditor*
Sh. Shubham Agarwal Proxy for : *For the Corporate Debtor*
Sh. Rahul Agarwal, Adv.

ORDER

- 1.** Ld. Proxy Counsel, Sh. Shubham Agarwal representing on behalf of Ld. Arguing Counsel, Sh. Rahul Agarwal for Corporate Debtor, states that Ld. Arguing Counsel is not available today, and therefore he seeks a short accommodation.
- 2.** Ld. Counsel, Sh. Udai Chandani representing the Operational Creditor, however states that the shortest possible date may be given.
- 3.** Let the matter be adjourned for final hearing on 17th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*